

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 22.07.2024

DIVISION BENCHES

1	Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Arun Kumar Rai	Monday to Thursday & Friday (1st Half)	<ul style="list-style-type: none">● LPA [2023 onwards] :- Fresh filing, Orders ,Admission, Hearing● Cases referred to D.B.; Writ petitions challenging Vires & Validity of Acts and Rules [2022 onwards]● WPT; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts [2022 onwards]● All matters relating to Mines (including Minor Mineral);● All matters relating to Tender, Auction/E-Auction :- Orders, Admission & Hearing● Special Bench for monitoring cases involving MP & MLA● W.P.(PIL)[2022 onwards]● Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench:- Orders ,Admission & Hearing● Cases related to Judicial Officers● F.A.(D.B.)[2023 onwards]● Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)● All residual and other matters.● Tied up and Assigned matters
		Monday to Thursday (3:30 PM to 4:30 PM)	<ul style="list-style-type: none">● Cr.Appeal (D.B.) [uptill 2000] - Hearing
2	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Pradeep Kumar Srivastava	Monday to Thursday	<ul style="list-style-type: none">● LPA [uptill 2022]:- Fresh filing, Orders ,Admission, Hearing● Cases referred to D.B.; Writ petitions challenging Vires & Validity of Acts and Rules[uptill 2021]● W.P.(PIL)[uptill 2021]● WPT; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts [uptill 2021]● Tied up and Assigned matters
		Monday to Thursday (3:30 PM to 4:30 PM)	<ul style="list-style-type: none">● Cr.Appeal (D.B.) [year 2016 onwards] :- Hearing

3	Hon'ble Mr. Justice Ratnaker Bhengra & Hon'ble Mr. Justice Navneet Kumar	Monday & Tuesday (1 st Half)	<ul style="list-style-type: none"> Cr.Appeal (D.B.) [uptill 2022] :- Fresh filing, Orders ,Admission Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
		Monday & Tuesday (2 nd Half)	<ul style="list-style-type: none"> Cr.Appeal (D.B.) [2006-10] :- Hearing
4	Sri Ananda Sen, J. & Hon'ble Mr. Justice Gautam Kumar Choudhary	Monday to Thursday (1 st Half)	<ul style="list-style-type: none"> Cr. Appeal (D.B.) [year 2023 onwards] :- Fresh Filing, Orders, Admission Aq. Appeal (D.B.); Govt. Appeal (D.B.) :- Orders, Admission & Hearing D. Ref.; Cr.M.P.(D.B.); Cr. Rev.(D.B.); W.P. (Habaes Corpus) W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation :-Fresh Filing, Orders, Admission & Hearing. Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders & Admission Tied up & Assigned matters
		Monday to Thursday (2 nd Half)	<ul style="list-style-type: none"> Cr.Appeal (D.B.) [year 2011 - 2015] :- Hearing
5	Hon'ble Dr. Justice S.N. Pathak & Hon'ble Mr. Justice Navneet Kumar	(Wednesday to Thursday) (1 st Half)	<ul style="list-style-type: none"> A.C.(D.B.); CAT matters; (All matters) C.M.P. (D.B.) F.A.(D.B.)[uptill 2022] Tied up & Assigned matters
		(Wednesday to Thursday) (2 nd Half)	<ul style="list-style-type: none"> Cr.Appeal (D.B.) [year 2001 - 2005] :- Hearing

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice	(Friday) (After the Division Bench)	<ul style="list-style-type: none"> Arbitration Matters; Section 11(6) C.M.P. under Article 227 of Constitution of India [year 2023-2024] Contempt (Civil) Tied –up & Assigned matters
2	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Friday) (Whole Day)	<ul style="list-style-type: none"> All matters related to Fodder Scam:- Orders, Admission & Hearing. C.M.P. under Article 227 of Constitution of India [year uptill 2022] Contempt (Civil) Tied up & Assigned matters

3	Hon'ble Mr. Justice Ratnaker Bhengra	(Wednesday & Thursday) (Whole Day)	<u>Fresh filing, Orders ,Admission & Hearing</u> <ul style="list-style-type: none"> • Criminal Revision (SJ) , all matters including Hearing
		(Friday) (Whole Day)	<ul style="list-style-type: none"> • Regular Roster • Contempt (Civil) • Tied up & Assigned matters
4	Sri Ananda Sen, J.	(Friday) (Whole Day)	<ul style="list-style-type: none"> • WPL :- Fresh Filing & Orders • Contempt (Civil) • WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing, Orders, Admission & Hearing • Tied –up & Assigned matters
5	Hon'ble Dr. Justice S.N. Pathak	(Monday to Tuesday) (Whole Day)	<ul style="list-style-type: none"> • WPS - Pension, Retiral benefit, Transfer and Suspension : - Fresh Filing, Orders, Admission
		(Friday) (Whole Day)	<ul style="list-style-type: none"> • Regular Roster • Contempt (Civil) • Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission & Hearing. • Tied –up & Assigned matters
6	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • A.B.A :- Orders & Admission
		(Friday) (Whole Day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
7	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Thursday) (1 st Half)	<ul style="list-style-type: none"> • Second Appeal :- Fresh filing, Orders, Admission & Hearing.
		(Monday to Thursday) (2 nd Half)	<ul style="list-style-type: none"> • Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.:- Fresh Filing, Orders, Admission & Hearing • C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing, Orders, Admission & Hearing

		(Friday) (Whole Day)	<ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters
8	Hon’ble Mr. Justice Rajesh Kumar	(Monday to Thursday)	<ul style="list-style-type: none"> WPC [up till 2022]:- Fresh Filing, Orders, Admission & Hearing
		(Friday) (Whole Day)	<ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters
9	Hon’ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> Criminal Appeal (S.J):- Fresh Filing, Orders, Admission & Hearing. Acq. Appeal (S.J); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission & Hearing. M.A.:- Fresh filing, Orders, Admission & Hearing. First Appeal :- Fresh filing, Orders, Admission & Hearing.
		(Friday) (Whole day)	<ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters
10	Hon’ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Thursday) (1 st Half)	<ul style="list-style-type: none"> WPC [2023 onwards]:- Fresh Filing, Orders, Admission & Hearing
		(Monday to Thursday) (2 nd Half)	<ul style="list-style-type: none"> Criminal Writ Tr Petn (CrI); Cr. Ref
		(Friday) (Whole day)	<ul style="list-style-type: none"> A.B.A; B.A; Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing Contempt (Civil) Tied up & Assigned matters
11	Hon’ble Mr. Justice Deepak Roshan	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> WPS [2021 onwards]:- Fresh Filing, Orders, Admission (Excluding Pension, Retiral Benefit, Transfer and Suspension matters)
		(Friday) (Whole day)	<ul style="list-style-type: none"> Regular Roster Matters Contempt (Civil) Tied –up & Assigned matters
12	Hon’ble Mr. Justice Subhash Chand	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> Regular Bail:- Orders & Admission

		(Friday) (Whole Day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
13	Hon’ble Mr. Justice Gautam Kumar Choudhary	(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Bail:- Orders & Admission • Contempt (Civil) • Tied –up & Assigned matters
14	Hon’ble Mr. Justice Ambuj Nath	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • WPS [uptill 2020]:- Fresh Filing, Orders, Admission (Excluding Pension, Retiral Benefit, Transfer and Suspension matters)
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
15	Hon’ble Mr. Justice Navneet Kumar	(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Bail:- Orders & Admission • Contempt (Civil) • Tied up and Assigned matters
16	Hon’ble Mr. Justice Sanjay Prasad	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • WPS : Hearing • WPL :- Admission & Hearing.
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
17	Hon’ble Mr. Justice Pradeep Kumar Srivastava	(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Bail:- Orders & Admission • Contempt (Civil) • Tied –up & Assigned matters
18	Hon’ble Mr. Justice Arun Kumar Rai	(Friday) (After the Division Bench)	<ul style="list-style-type: none"> • Regular Bail:- Orders & Admission • Contempt (Civil) • Tied –up & Assigned matters

NOTE:

1. ***ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.***
2. ***ALL CONTEMPT MATTERS ARISING OUT OF THE APPLICATION DECIDED BY THE CONCERNED JUDGES, SHALL BE LISTED BEFORE THE RESPECTIVE JUDGES, I.E. CONTEMPT APPLICATIONS ARISING OUT OF THEIR OWN JUDGMENTS AND ORDERS BE LISTED BEFORE THE SAID COURTS***
3. ***ALL PART HEARD MATTERS TO STAND RELEASED***